

## **Rejection of application for certificate of registration**

**August 2, 1999**

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45-IA of the Reserve Bank of India Act, 1934, has rejected on July 31, 1999, the application for certificate of registration submitted by M/s. Chohal Investments Ltd., having its registered office at Village Chohal, Dist. Hoshiarpur, Punjab for carrying on the business of a Non-Banking Financial Institution.

As such, the company cannot transact the business of a Non-Banking Financial Institution, as defined in Clause (a) of Section 45-I of the RBI Act, 1934.

**Rupambara Padhi**  
**Manager**

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